

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 451  
TO BE ANSWERED ON 03<sup>RD</sup> FEBRUARY, 2017**

**BOTTLED WATER UNITS**

**451. DR SANJAY JAISWAL :  
SHRI SADASHIV LOKHANDE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has conducted any survey to identify the bottled water units operating without proper license in the country;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether all the bottled water units operating in the country are following the norms and quality standards fixed by the Government; and
- (e) if not, the action taken by the Government against the units not complying with the norms?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a) to (e): No such survey has been conducted by the Food Safety and Standards Authority of India (FSSAI). Regular surveillance, monitoring, inspection and random sampling of food products, including bottled/packaged drinking water is, however undertaken by the officials of Food Safety Departments of the respective States/ UTs to check compliance with the standards prescribed under the Food Safety and Standards Act, 2006, and regulations thereunder. As per information made available by State/UT Governments to the FSSAI, details of samples of Packaged Drinking Water and Mineral Water analysed, found not conforming (including unlicensed) and action taken during the year 2015-16 is as under:

Year	No. of samples analysed	No. of samples found to be non-conforming	No. of Prosecutions Launched	Conviction
2015-16	619	243	147	38